

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5056

ANSWERED ON:20.12.2002

INSURANCE SCHEMES FOR SCHIZOPHERNIA AND MENTALLY AFFLICTED PERSONS

JYOTIRADITYA MADHAVRAO SCINDIA;RENUKA CHOWDHURY;SUSHIL KUMAR SAMBHAJIRAO SHINDE

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

(a) whether there has been any discussion amongst the insurance Regulatory Development Authority, the Psychiatrists, the Government and a newly formed `Schizophrenia Support Group` for insurance schemes for Schizophrenics and mentally afflicted persons;

(b) if so, the details thereof;

(c) whether any schemes have been evolved to extend such insurance support; and

(d) if so, the details in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) The Insurance Regulatory and Development Authority (IRDA) have informed that there have been no discussions in the matter. The General Insurers` (Public Sector) Association of India (GIPSA) have informed that the four Public Sector General Insurance Companies have no request on the subject from Schizophrenia support group;

(b) to (d) Do not arise.